

## Annexure-5

Name of the Corporate debtor: Cape Engineers Private Limited; Date of commencement of liquidation 25/04/2022; List of Stakeholders as on 25/05/2022

## List of Operational Creditors (Government Dues)

Amount in Rs.

SI NO	Department	Government	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)					
1	Income Tax Department	Income Tax	19-05-2022	61,36,256	61,36,256	Income Tax dues	-	NA	-	-	-	-	53(1)(f)
2	Income Tax Department - Tax Deducted at Source	Central Tax	14-05-2022	60,64,470	60,64,470	TDS dues along with interest & late fees	-	NA	-	-	-	-	Rs. 3,41,108 - U/s 53(1)(c)(i) Rs. 57,23,362 - U/s 53(1)(f)
3	State Tax Officer (Commercial Tax)- Nagercoil	State Tax	20-05-2022	77,500	77,500	Penalty	-	NA	-	-	-	-	53 (1)(f)
4	Employee's Provident Fund Organisation Nagercoil	Employee Provident Fund	23-05-2022	8,98,509	8,95,424	EPF contribution dues along with interest & damages	-	NA	-	-	3,085	-	Rs. 5,52,861 - Priority debts will be dealt outside Liquidation Estate U/s 36(4)(iii) Rs. 3,42,563 - U/s 53(1)(f)
<b>Total</b>				<b>1,31,76,735</b>	<b>1,31,73,650</b>		-	-	-	-	<b>3,085</b>	-	-